1. जल विज्ञान

ग्रन्तर्राष्ट्रीय जल विज्ञान दशक, उत्तरी ग्रफीका के फव्वारा-पात्रों का समन्वित ग्रध्ययन, जल-साधनों की मल्टी-लिगुवल टर्मीनौलोजी, सिमपोसिया, प्रजिक्षण पाठ्यक्रम ।

2. भूगर्भीय विज्ञान

संसार की भूविज्ञानिक एटलस और महाद्वीपीय भूवैज्ञानिक नक्शे, मुद्रा-लेखों और नामकरण का मानकीकरण प्रशिक्षण पाठयकम ।

3 মু-বিল্লান

विक्र्व परियोजना के खाद्य कृषि संगठन/ यूनेस्को भूमि नक्शा, समपोसिया, प्रशिक्षण पाठ्यकम, प्रकाशन, विशेष निधि परियोजनायें ।

4. पारिस्थिक विज्ञान

मरुस्थलों में पारिस्थिति की ग्रौर एग्री-क्लाईमैटोलोजी पर क्षेत्रीय ग्रध्ययन, पारिस्थिक ग्रौर सब्जी सम्बंधी नक्शों का विनिर्माण ग्रौर मानकीकरण, प्राक्वतिक साधनों के लिए उप-क्षेत्रीय ग्रनुसंघान संस्थाग्रों की स्थापना, फीटोट्र-स सिमपोसिया, प्रशिक्षण पाठयक्रम, प्रकाशन ।

 भू-विज्ञान ग्रौर प्राकृतिक साधन सम्बंधी यूनेस्को के भावी कार्यों पर सामान्य विचार विमर्श ।

Meetings of Delimitation Commission in West Bengal

1413. Shri C. K. Bhattacharyya: Will the Minister of Law be pleased to state:

(a) the date and place of the last meeting of the Delimitation Commission with Associate Members from West Bengal; (b) the dates of meetings of the Commission without the Associate Members held after the above mentioned meeting in which the question of delimitation of Parliamentary and Assembly constituencies of West Bengal was considered;

(c) whether the opinion of the state government has been asked for and received in the matter of delimitation of constituencies in West Bengal;

(d) whether any decision has been taken by the Commission in the matter of such delimitation; and

(e) if so, the decisions regarding the delimitation of Lok Sabha seats in West Bengal?

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): (a) The last meeting of the Delimitation Commission with Associate Members from West Bengal was on the 8th April, 1963 at Calcutta.

(b) From 7th to 11th December, 1964 for preliminary consideration of the question of delimitation of constituencies in the State of West Bengal.

(c) and (d). No, Sir.

(e) Does not arise.

Displaced Harijans and Tribals

1414. Shri D. C. Sharma: Will the Minister of Social Security be pleased to state:

(a) whether the Harijans and Tribal people displaced by various irrigation, power and industrial projects all over the country would be suitably rehabilitated; and

(b) whether any comprehensive scheme has been prepared in this regard?

The Deputy Minister in the Ministry of Social Security (Shrimati Chandrasekhar): (a) Yes, Sir. The Governments are primarily concerned with the rehabilitation of the displaced persons and the Central Government assist them.

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(b) State Governments, Industrial Undertakings and the Project authorities are already taking necessary steps for the speedy and suitable rehabilitation of the displaced Scheduled Castes and the Scheduled Tribes. The question of taking further measures, if any, is receiving the attention of the Government.

Bridge over Pamban

Will the Minister of **Transport** be pleased to state:

(a) whether the Prime Minister said in Tuticorin while inaugurating the harbour project that he was very keen in favour of the construction of a road bridge over Pamban for facilitating communication to Rameshwaram;

(b) if so, whether this project will be taken up within the Third Plan period; and

(c) if so, the broad particulars thereof and its financial implications?

The Minister of Transport (Shri Raj Bahadur): (a) During his inaugural speech at Tuticorin, the Prime Minister desired that road bridge should be constructed connecting Rameswaram with the main-land, and that the question of taking up of this scheme during the Third Plan period may be examined;

(b) and (c). The details, such as the selection of the site, type of design etc of the proposed bridge are under examination in consultation with the State Government. Efforts will be made to start the work of the project in the current Plan period. The estimated cost of the work would be about Rs. 200 lakhs.

दिल्ली में मिलावटी चीनी की बिकी

1416. श्री किशन पटनायक : क्या

खाद्य तथा कृषि मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में विशेषकर करोलबाग इलाके में दुकानों में जो चीनी मिल रही है उसमें कोयला श्रौर रेत अपमिश्रित है ;

(ख) क्या इसके बारे में कोई जांच कराई गई है ; क्रौर

(ग) जांच का क्या परिणाम निकला ग्रौर उस पर सरकार की क्या प्रतिक्रिया है ?

खाद्य तथा इश्व मंत्रालय में उपमंप्री (आरी दा• रा• चव्हाण) : (क) से (ग) दिसम्बर के पहले सप्ताह में इस शिकायत की जांच की गयी थी और यह पाया कि करोलबाग क्षेत्र में उस समय जो शर्करा बिक रही थी उसमें घूल और कोयले के कण मिले हुय थे । भविष्य में इसकी रोक-थाम के लिय उपयक्त उपाय किये जा र हैं ।

Tribal Development Blocks in Kerala

1417. Shri P. Kunhan: Will the Minister of Social Security be pleased to state:

(a) the number of Tribal Development Blocks sanctioned in Kerala during 1961-62 and 1962-63;

(b) the number of Blocks opened so far; and

(c) if not, the reasons therefor?

The Deputy Minister in the Ministry of Social Security (Shrimati Chandrasekhar): (a) 1961-62-1 Block. 1962-63-Nil

(b) One only.

(c) Does not arise as the sanctioned Block has been started.

Upgrading of Cattle

1419, Shri D. C. Sharma: Will the